

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1489.
TO BE ANSWERED ON FRIDAY, THE 31ST JULY, 2026.**

**IMPLEMENTATION OF INDUSTRIAL POLICY AND APPROVAL OF
INVESTMENT PROPOSALS IN J&K**

1489. SHRI SAJJAD AHMAD KICHLOO:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the status of implementation of the Jammu and Kashmir Industrial Policy, including investment proposals approved, grounded and operational;
- (b) the details of incentives, subsidies and land allotted to industrial units during the last five year, project-wise; and
- (c) the number of projects cancelled, delayed or found non-operational after availing Government incentives, along with action taken to recover public funds and whether any independent audit has been conducted to verify actual employment generation against investment commitments, if so, the findings thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a):** The primary responsibility for developing the industrial sector rests with the State Governments, which adopt different policy measures to promote industrial development. The Union Government supplements the efforts of the State/UT Governments through various schemes, programmes, and policy initiatives for the overall development and promotion of industry across the country.

UT of J&K has notified J&K Industrial Policy 2021-30, and it has been reported by the UT Administration of J&K that till June 2026, a total of 1617 industrial units having an investment of Rs. 16510.54 crore have been established in J&K, post notification of J&K Industrial Policy 2021-30, thereby generating employment of 36702 persons.

Further, the Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry, with a view to promoting industrialization and accelerating industrial development in Jammu and Kashmir, has implemented various schemes such as Special Package I & II, Industrial Development Scheme (IDS), 2017 for J&K and New Central Sector Scheme (NCSS), 2021 for Industrial Development of Union Territory of J&K. Under NCSS, 2021, a total of 918 applications has been granted registration comprising 347 new units, 520 existing units and 51 existing units undertaking substantial expansion. Out of the 347 registered new units, 292 units have grounded their investments and commenced commercial production.

- (b): The amount disbursed to units under the aforesaid schemes in the last five financial years is as under:

Scheme-wise Disbursed Amount (in Crore of Rupees)				
Sl. No.	Financial Year	Special Package I & II	IDS, 2017	NCSS, 2021
1	2021-22	28.33	40.09	-
2	2022-23	8.46	8.28	44.10
3	2023-24	3.54	28.41	160.15
4	2024-25	0.95	23.24	200.09
5	2025-26	-	4.47	399.66
	Total	41.28	104.49	804.00

Additionally, the UT of J&K has reported that under the J&K Industrial Policy, 2021–30, financial assistance is being provided under various components such as turnover incentives, incentives for DG sets, Lab Testing/PCD/Quality Certificate, and other related incentives. During the last five years, a total amount of Rs. 191.23 crore has been released under these components. Further, 9,432.70 kanals of land have been allotted to various industrial units during the same period.

- (c): 4 units, which have availed benefits under IDS, 2017 and NCSS, 2021, have become non-operational (de-registered) after availing incentives under these schemes. The amount disbursed along with interest has been recovered from these units. No independent audit has been conducted to verify actual employment generation against investment commitments.
